GOVERNMENT OF INDIA MINISTRY OF PANCHAYATI RAJ LOK SABHA UNSTARRED QUESTION NO. †2636

ANSWERED ON- 05.08.2025

SVAMITVA SCHEME IN UTTAR PRADESH

†2636. DR. ANAND KUMAR:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) The total number of villages in Uttar Pradesh, particularly in the Bahraich Lok Sabha Constituency, where survey and mapping have been completed under the "Survey of Villages and Mapping with Improvised Technology in Village Areas (SVAMITVA) scheme State and district-wise;
- (b) The details of the percentage of families in such areas given property cards under the SVAMITVA scheme have been issued by the Government;
- (c) The time limit set by the Government for achieving 100% mapping of land/areas and regions under the SVAMITVA scheme; and
- (d) The details of the provisions made by the Government to address the disputes likely to arise due to the discrepancies in drone survey results under the SVAMITVA scheme?

ANSWER

THE MINISTER OF STATE FOR PANCHAYATI RAJ

(PROF. S. P. SINGH BAGHEL)

- a) In Uttar Pradesh, Drone survey has been saturated in all 90,573 inhabited villages of all the districts and property cards have been prepared for 68,377 villages. In Bahraich Lok Sabha Constituency, drone survey has been completed in all 755 villages and property cards have been prepared for 514 villages. District wise details is at **Annexure-I**.
- b) Ministry does not maintain record of number of families covered under the scheme.
- c) SVAMITVA Scheme aims to cover all targeted villages by March 2026.
- d) As per Seventh schedule, "Land" is on the State list. In order to address disputes likely to arise due to discrepancies in drone survey results under the SVAMITVA Scheme, the states have taken measures such as:
 - 1. The drone survey is preceded by intensive IEC (Information, Education and Communication) activities to create public awareness and build confidence among rural landowners.
 - 2. States and UTs undertake Chuna marking for property demarcation to clearly define property boundaries on the ground.

- 3. States and UTs have laid down inquiry processes for the settlement of claims and objections on ground verified maps as per their respective Acts before finalizing ownership.
- 4. Furthermore, the use of high-resolution maps for ground verification provides a visual aid to both landowners and revenue officials, thereby facilitating the identification and resolution of property disputes effectively.

Annexure-I

Annexure referred to in reply to part (a) of the Lok Sabha UnStarred Question No. 2636 regarding SVAMITVA Scheme in Uttar Pradesh to be answered on 05.08.2025

Districts	Targeted villages	Drone survey completed villages
Amroha	883	883
Amethi	978	978
Ambedkar Nagar	1615	1615
Ayodhya	1171	1171
Aligarh	1152	1152
Agra	882	882
Azamgarh	3534	3534
Etawah	687	687
Unnao	1641	1641
Etah	835	835
Auraiya	748	748
Kannauj	646	646
Kanpur Dehat	922	922
Kanpur Nagar	898	898
Kasganj	616	616
Kushinagar	1360	1360
Kaushambi	681	681
Kheri (Lakhimpur Kheri)	1566	1566
Ghaziabad	143	143
Ghazipur	2484	2484
Gorakhpur	2684	2684
Gonda	1793	1793
Gautam Buddha nagar	97	97
Chandauli	1155	1155
Chitrakoot	501	501
Jalaun	904	904
Jaunpur	3162	3162
Jhansi	704	704
Deoria	1985	1985
Pilibhit	1025	1025
Pratapgarh	2064	2064
Prayagraj	2664	2664
Fatehpur	1360	1360
Farrukhabad	806	806
Firozabad	775	775
Badaun	1360	1360
Bareilly	1787	1787
Balrampur	974	974
Ballia	1482	1482
Basti	2926	2926

Bahraich	1204	1204
Bagpat	274	274
Barabanki	1686	1686
Banda	629	629
Bijnor	1926	1926
Bulandshahr	1158	1158
Bhadohi	962	962
Mau	1331	1331
Mathura	654	654
Maharajganj	1106	1106
Mahoba	406	406
Mirzapur	1464	1464
Muzaffarnagar	551	551
Moradabad	890	890
Meerut	553	553
Mainpuri	796	796
Rampur	954	954
Raebareli	1509	1509
Lucknow	696	696
Lalitpur	625	625
Varanasi	1142	1142
Shamli	285	285
Shahjahanpur	1904	1904
Shravasti	487	487
Sant Kabir Nagar	1426	1426
Sambhal	864	864
Saharanpur	1072	1072
Siddharthnagar	2214	2214
Sitapur	1981	1981
Sultanpur	1724	1724
Sonbhadra	1162	1162
Hamirpur	450	450
Hardoi	1885	1885
Hathras	651	651
Hapur	302	302
Total	90573	90573
